

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1564
ANSWERED ON 05.08.2024

‘TEACHING CURRICULUM AND TEACHERS IN MADRASAS’

1564. SHRI MADAN RATHORE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) Whether it is a fact that the same curriculum is being taught in madrasas in the different States of the country, if not, the reasons therefor; and
- (b) Whether it is also a fact that the appointment of teachers in madrasas is done by the State Government through the process of Public Service Commission (PSC), if not, the reasons therefor?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI KIREN RIJJU)

(a) & (b): Under the Scheme for Providing Quality Education to Madarasas (SPQEM) component of Scheme for Providing Education in Madarasas and Minorities (SPEMM), financial assistance were granted to eligible madarsas through the State Governments to introduce modern education to improve academic proficiency of children studying in such institutions. Administrative issues along with curriculum to be taught in such madarsas were decided by the respective State Governments. The teachers were engaged on temporary basis under the scheme.
